

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:465

ANSWERED ON:14.07.2014

UPGRADATION OF FUEL QUALITY NORM

Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government proposes to cover all the cities under the Bharat Stage-V(BS-V) compliant fuel emission norm;
- (b) if so, the details of the plan chalked out by the Government and the time-frame set for rolling out the said fuel norm across the country;
- (c) whether the Government proposes to raise the prices of petrol and diesel to fund the said emission norm; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) and (b): Government had constituted an Expert Committee under the Chairmanship of Shri Soumitra Choudhuri, Member, Planning Commission, to draft Auto Fuel Vision and Policy 2025. The Committee has submitted its Report to the Government on 2nd May, 2014. The Committee has inter-alia recommended introduction of BS-V petrol and diesel from 1st April, 2019 in select regions and from 1st April 2020 in the rest of the country. Government has circulated the Report among all Ministries/ Departments/ States/Union Territories to elicit their views on the Report.

(c) and (d): At present, there is no such proposal. However, the Committee has recommended High Sulphur Cess on BS-III fuel and also Special Fuel Upgradation Cess on all sale of petrol and diesel for partly meeting the estimated investment required for the new facilities to produce Bs-IV/BS-V petrol and diesel.